NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 215/241-242-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Kishorebhai Ramjibhai Kakadiya & Ors

Rim Concrete Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-242-244 of the Companies Act, 2013

SIGNATURE REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS)

NZW

1. RITU SHAM FOR THAKKAR AND PAHWA

None present for Petitioner. Learned Advocate Ms. Ritu Shah present for Respondents.

Learned Senior Counsel is not available today as submitted by Learned Advocate Ms. Ritu Shah as also adjournment letter is filed by Respondents. Hence the matter is adjourned.

List the matter 19.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Respondent

Dated this the 15th day of December, 2017.